

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 06/12/2018

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBAER :  
PETITION NUMBER : TCP/102/2016  
NAME OF THE PETITIONER(S) : S. K. Ganesan  
NAME OF THE RESPONDENT(S) : Balaji Rubber industries pvt ltd  
UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE  
REPRESENTATION BY WHOM

1) for KSR & CO.  
Dr. K.S. Ranichandran P.C.S } for  
M.K. Preetheer Adv. } Petitioners  
1 to 5

2) for RIGG  
Dhanraj } for R6-8  
(Prakash V)

3) P.A. ARVINDH PANDIAN  
Sd ADV

FOR  
CIBI VISHNU - COUNSEL FOR  
RESPONDENT 1 to 5


(3)

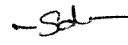
[TCP/102/2016]

**ORDER**

On having the respondents' side counsel requested liberty to file sur-rejoinder to the rejoinder filed by the Petitioner including new facts, the Respondents' side is given liberty to file sur-rejoinder within 15 days hereof.

List this matter on **08.01.2019**.

  
**(S.VIJAYARAGHAVAN)**  
**Member (Technical)**

  
**(B.S.V.PRAKASH KUMAR)**  
**Member (Judicial)**

knp